NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/15/2017

NAME OF THE PETITIONER(S)

: RINKU ROY

NAME OF THE RESPONDENT(S)

: RIUJAS MANAGEMENT CONSULTANTS PVT LTD +

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

Benjamen Council for the Respondent R. Be Johna Jamesh Coursel Josho Politica Ju

ORDER

Counsels for both the parties are present and prayed for time to report the outcome of the mediation. At request, time is enlarged. Put up on 08.01.2018 at 10.30 A.M.

> -ser MEMBER (JUDICIAL)

ghk